

versions) of the Dr B Barooah Cancer Institute Guwahati, for the year 1989-90 together with Audited Report thereon

13.09 1/2 hrs.

CESS AND OTHER TAXES ON MINERALS (VALIDATION) BILL *

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dr B Barooah Cancer Institute, Guwahati, for the year 1989-90

[English]

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) I beg to move for leave to introduce a Bill to validate the imposition and collection of cesses and certain other taxes on minerals under certain State laws

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

MR DEPUTY-SPEAKER The question is

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Dr B Barooah Cancer Institute, Guwahati, for the year 1988-89 together with Audit Report thereon

"that leave be granted to introduce a Bill to validate the imposition and collection of cesses and certain other taxes on minerals under certain State laws "

The motion was adopted

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above

SHRI BALRAM SINGH YADAV I introduce the Bill

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SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1991-92

[English]

THE MINISTER OF RAILWAYS (SHRI C K JAFFER SHARIEF) I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1991-92 [Placed in Library See No LT-1503/92]

13.09 3/4 hrs.

CESS AND OTHER TAXES ON MINERALS (VALIDATION) ORDINANCE, 1992

Explanatory statement giving reasons for immediate legislation by Ordinance

[English]

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate leg

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**Introduced with the recommendation of the President

islation by the Cess and Other Taxes on Minerals (Validation) Ordinance, 1992 [Placed in Library See No LT-1504/92]

MR DEPUTY SPEAKER Now, the House stands adjourned for Lunch to meet again at 14 10 hours

13.10 hrs

The Lok Sabha then adjourned for Lunch till ten minutes past fourteen of the Clock

The Lok Sabha reassembled after lunch at fifteen minutes past fourteen of the Clock

[MR DEPUTY SPEAKER *in the Chair*]

[*English*]

MR DEPUTY SPEAKER Now we shall take up Matters under rule 377

MATTERS UNDER RULES 377

- (i) **Need to run a superfast train between Jabalpur and Delhi via Bina, Madhya Pradesh**

[*Translation*]

KUMARI VIMLA VERMA (Seoni) In terms of area Madhya Pradesh is large State where communication facilities are not adequate Jabalpur is situated in the centre of Madhya Pradesh, and out of 6 districts of Jabalpur division, 3 districts are dominated by Tribals. There is only one direct train from Jabalpur to Delhi, the capital city of the country. It is neither a convenient train nor a superfast one. Due to this, all the passengers of this division face great inconvenience. Some of the Members of Parliament made written requests to the hon. Minister of Railways to introduce a new train between Jabalpur and Delhi via Bina. The hon. Minister of Railways had acceded to the request

but no such train has so far been introduced. There is also a demand to run one more new train between Itarsi and Delhi via Piparia, Narasinghpur, Goregaon, Jabalpur, Bina so that the people of Hoshangabad and Narasinghpur districts could also avail direct train facility for the capital city of the country.

Therefore, I request the Central Government to take action immediately to run a superfast train equipped with all facilities from Madhya Pradesh between Jabalpur or Itarsi and Delhi via Bina and provide railway facilities to the people of Mahakaushal region.

- (ii) **Need to ensure that the trainees of Government Industrial Training Institute, Chalakudy, Kerala are supplied training equipments and workshop materials.**

[*English*]

PROF. SAVITHRI LAKSHMANAN (Mukundapuram) Sir, Government Industrial Training Institute was started at Chalakudy, Kerala exclusively for women in August, 1990 with the aid from the World Bank. 104 Trainees attend regular course of training at Chalakudy ITI in three trades, i.e. Radio and Television Mechanic, Electronics Mechanic (2 years course) and Computer course (one year course) in Data Preparation and Computer Software. It is surprised to note that the training of the said courses are nearing completion and the trainees are preparing for their final All India Trade Test in July, 1992, but the trainees have not been provided with the training equipments, workshop materials etc., till date. Not even a single computer is available in the Institute, but sufficient instructors are available.

I would urge upon the government of India, to intervene in the matter immediately and provide the equipments to the trainees. Thank you.